

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 3179 OF 2007

SHIV PUJAN PRASAD(DEAD) BY LRS

Appellant (s)

VERSUS

STATE OF U.P. & ANR.
(With office report)

Respondent(s)

Date: 24/11/2009 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R.V. RAVEENDRAN
HON'BLE MR. JUSTICE K.S. RADHAKRISHNAN

For Appellant(s) Mr.Dinesh Dwivedi, Sr.Adv.
Mr.Prateek Dwivedi, Adv.
Mr.Manish Shankar, Adv.
Mr.Abhishek Kr. Singh, Adv.
Mr. Abhishek Chaudhary,Adv.

For Respondent(s) Mr.Pramod Swarup, Sr.Adv.
Mr.Ameet Singh, Adv.
Mr. Chandra Prakash Pandey,Adv.

UPON hearing counsel the Court made the following
O R D E R

Mr.Dinesh Dwivedi learned senior counsel appearing on behalf of the appellants commenced his arguments at 2.00 p.m. and concluded at 2.45 p.m. Thereafter, Mr. Pramod Swarup learned senior counsel appearing on behalf of the respondents made his submissions upto 3.15 p.m. Hearing concluded. The Court reserved its verdict.

(Usha Bhardwaj)
Court Master

(M.S. Negi)
Court Master